

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.	Petitioners/Applicant
v.		
Sunar Jewels Pvt. Ltd.	Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 11.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):	Mr. Rajat Katyal & Mr. Harsh Sinha, Advs.
For the Respondent(s):	Mr. Arvind Nair, Sr. Adv. with Mr. Vivek Kishor, Advs.

ORDER

For order see, CP. No. (IB)-818(PB)/2018.

11.03.2019
Ritu Sharma